

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
UNDER COMPANIES ACT, 1956 & ANR.

Respondent(s)

(IA No. 38756/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129480/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 142887/2018 - CLARIFICATION/DIRECTION
IA No. 39147/2021 - EXEMPTION FROM FILING O.T.
IA No. 140770/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 47401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 142894/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 19796/2018 (XI)

(IA No. 56665/2021 - APPLICATION FOR TAGGING/DETAGGING
IA No. 56672/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 85553/2019 - CLARIFICATION/DIRECTION
IA No. 56674/2021 - EXEMPTION FROM FILING O.T.
IA No. 185557/2019 - EXEMPTION FROM FILING O.T.
IA No. 185556/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19602/2018 (XI)

IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129503/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 20011/2018 (XI)

(IA No. 129459/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19763/2018 (XI)

(IA No. 129482/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19401/2018 (XI)

(IA No. 129493/2020 – CLARIFICATION/DIRECTION)

SLP(C) No. 19822/2018 (XI)

**(IA No. 186495/2019 – APPROPRIATE ORDERS/DIRECTIONS
IA No. 129501/2020 – CLARIFICATION/DIRECTION)**

SLP(C) No. 20711/2018 (XI)

**(IA No. 129497/2020 – CLARIFICATION/DIRECTION
IA No. 150217/2018 – EXEMPTION FROM FILING O.T.)**

Date : 10-08-2021 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE R. SUBHASH REDDY**

**For Petitioner(s) Mr. P.S. Narsimha, Sr. Adv.
 Mr. Vinod Diwakar, AAG
 Mr. Anuvrat Sharma, AOR
 Mr. Akshay Saxena, Adv.
 Ms. Alka Sinha, Adv.

 Mr. Ardhendumauli Kumar Prasad, AOR**

**For Respondent(s) Mr. Arvind Datar, Sr. Adv.
 Mr. Siddharth Bhatnagar, Sr. Adv.
 Ms. Nandini Gore, Adv.
 Ms. Natasha Sahrawat, Adv.
 Ms. Tahira Karanjawala, Adv.
 Mr. Karanveer Singh Anand, Adv.
 Mr. Aditya Sidhra, Adv.
 M/S. Karanjawala & Co., AOR

 Mr. Ranjit Kumar, Sr. Adv.
 Mr. Shekhar Prit Jha, AOR**

**Mr. K.V. Venugopal, Sr. Adv.
Mr. Shantanu Tyagi, Adv.
Ms. Nandita Chauhan, Adv.
Mr. S. S. Shroff, AOR**

**Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Vanita Bhargava, AOR
Mr. Ajay Bhargava, Adv.**

Ms. Shweta Kabra, Adv.

**Mr. Harsh Mishra, Adv.
Mr. Nishit Agrawal, AOR**

**Mr. Pawan Upadhyay, Adv.
Ms. Sharmila Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. Gaurav Prakash Pathak, Adv.
Mr. Varun Sharma, Adv.**

M/S. Unuc Legal LLP, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 12th August, 2021.

**(NEETA SAPRA)
COURT MASTER**

**(DIPTI KHURANA)
COURT MASTER**